

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION(C) NO. 116/2014 IN CIVIL APPEAL NO. 9454 OF 2013

ASHOK KUMAR AGGARWAL

Petitioner(s)

VERSUS

SUMIT BOSE & ANR.

Respondent(s)

(With office report)

Date: 24/02/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s)

Mr. Ram Jethmalani, Sr. Adv.
Mr. Dhruv Mehta, Sr. Adv.
Ms. Lata Krishnamurti, Adv.
Ms. P.R. Mala, Adv.
Mr. Pranav Diesh, Adv.
Mr. Karan Kalia, Adv.
Mr. Yashraj Deora, Adv.
Mr. Balbir Singh Gupta, Adv.

For Respondent(s)

Ms. Indira Jaising, ASG
Mr. R. Balasubramanian, Adv.
Ms. Madhurima Tatia, Adv.
Ms. Anindita Pujari, Adv.
Mrs. Anil Katiyar, Adv.UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the petitioner.

The matter remained part-heard.

| (O.P. SHARMA)
| Court Master| (M.S. NEGI)
| Assistant Registrar